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GAZETTE OF INDIA]

Government of India
Ministry of Finance
Department of Financial Services

New Delhi, the 30th July, 2013



NOTIFICATION

ED(A)
S.O..... In exercise of the powers conferred by Section 4 of the Insurance
Regulatory and Development Authority Act, 1999 (41 of 1999), the Central Government
hereby appoints Shri , Anup Wadhawan, Joint Secretary, Department of Financial
Services, Ministry of Finance as Part-time Member of the Insurance Regulatory and
Development Authority (IRDA) vice Shri Arvind Kumar, Joint Secretary, DFS with
immediate effect and until further orders.

[F. No.11/6/2003-Ins.III]

Priya Kumar
(Priya Kumar)
Director

To

The Manager,
Government of India Press,
Mayapuri,
New Delhi.

Copy to:

1. Shri Anup Wadhawan, Joint Secretary, DFS, Ministry of Finance
2. Shri Arvind Kumar, Joint Secretary, DFS, Ministry of Finance
- ✓ 3. The Chairman, IRDA, Parishram Bhavan, Hyderabad,
4. P.S. to F. M.
5. P.S. to MOS (E&FS),
6. PPS to Secy. (FS).
7. PPS to AS (FS).

Priya Kumar
(Priya Kumar)
Director

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